

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.201 - CP(IB)/74(AHM)2023
Item No.202 – Cont. A 13 of 2023
Item No.203 – IA 1060 of 2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on 30/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.
For the Respondent : Mr. Jaimin Dave, Adv. for Mr. Ravi Pahwa, Adv.

ORDER

CP(IB) 74 of 2023, Cont. A 13 of 2023 & IA 1060 of 2023

Ld. Counsel Mr. Rajiv Chawla appears for the applicant. Ld. Counsel Mr. Jaimin Dave appears for Ld. Counsel Mr. Ravi Pahwa for the respondent. Ld. Counsel for the respondent has filed a leave note, hence, matter stands adjourned.

List for further consideration on 07.11.2023

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)